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title: Introduction of the Prevention of Cruelty to Animals (Amendment) Bill, 2016 (*Amendment of Section 11, etc.*).

HON. DEPUTY SPEAKER: Item No.38, Shrimati Poonam Mahajan

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

*The motion was adopted.*

SHRIMATI POONAM MAHAJAN : I introduce the Bill.

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